

Delay in the implementation of JNNURM Phase-II

2784. SHRIMATI P. RENUKA CHOWDHURY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that JNNURM Phase-II is getting delayed due to bottleneck between the Ministry and Planning Commission over clearance of the approvals;
- (b) if so, the details thereof;
- (c) the reasons for the tussle; and
- (d) the steps being adopted to overcome the tussle and keep going for early implementation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) Consultations with concerned Ministries/ Departments and other stake holders and other laid down procedures are followed before formulating any Government scheme. Final decision on the strategy and initiatives for the phase-II of JnNURM has not been taken.

Metro rail projects in cities of 20 lakh population

2785. SHRI C.M. RAMESH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether Government is having any proposal to undertake feasibility study regarding Metro Rail Projects in those cities whose population is over 20 lacs; and
- (b) if so the details of the study report undertaken?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Ministry of Urban Development, Government of India provides financial support, as grant, to the State/UTs to the extent of 80% of the total cost of preparation of Feasibility Study/Detailed Project Report (limited to 50%) for Metro Rail Projects for cities having population more than 2 million.

- (b) As per Census: 2011, there are 19 cities having population more than 2 million in the country. Out of these, Detailed Project Reports for 12 cities have been prepared by concerned State Government/UTs and amongst the remaining 7

cities the concerned State Government has initiated action for preparation of Detailed Feasibility/Detailed Project Report for three cities namely; Nagpur, Indore and Kozhikode.

Upgradation work in Type-II quarters at Mandir Marg

2786. SHRI P. BHATTACHARYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details where doors including of toilet and bathroom are being removed during upgradation work, but provided after a long time and residents faced problem;

(b) whether one of the living quarters of Type-II, Mandir Marg in spite of requests to CPWD including concerned Chief Engineer remained without doors for more than a month and repaired ones were provided only on newspaper reporting;

(c) if so, the details thereof and the reasons therefor;

(d) whether there is provision of fixing responsibility in such cases;

(e) if so, the details thereof and whether any responsibility has been fixed; and

(f) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) As per the information provided by the CPWD, only damaged doors of toilet/bathroom/bedroom etc. are replaced while upgrading the quarters. All other doors are readjusted as per the height and refixed. The detailed record of time taken for providing doors in different quarters is not maintained by the CPWD. However, the doors are refixed promptly and no complaints except in one case has been received.

(b) and (c) The CPWD has informed that one of the allottee of Type-II quarters in Mandir Marg insisted for fixing only new Fibre Reinforced Plastic door shutters. The old repaired serviceable wooden doors were kept in his residence, but he did not allow to fix them. Only after intervention of higher authorities the doors could be re-fixed.

(d) to (f) Does not arise.